

LOK SABHA
UNSTARRED QUESTION NO.3373
TO BE ANSWERED ON 9th AUGUST, 2021

Petrol Pumps by New Entities

**3373. SHRI MARGANI BHARAT:
SHRI B.B.PATIL:
SHRI BRIJENDRA SINGH:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry has issued Gazette Notification dated 08.11.2019, S.No.355, for setting up of petrol pumps by new private entities in the field of marketing of transportation fuels and if so, the details of private parties to which the authorisation has been granted in respect of the above notification along with their regions of sale;

(b) the details of source of supply for newly authorised private entities and the manner in which Ministry has planned to supply and the price at which the same is to be done;

(c) whether PSU oil companies have given consent to new private entities for supply of gasoline and diesel at their cost price and if not, the reasons therefor; and

(d) the quantum of change in country-wide auto fuel supply as a result of new entrants?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL
GAS
(SHRI RAMESWAR TELI)**

(a)to(c) : Ministry of Petroleum and Natural Gas (MoPNG) vide Resolution dated 08.11.2019 has revised the guidelines for authorization to market transportation fuels which have been published in the Gazette of India. The revised guidelines would promote ease of doing business and boost private players to invest in retail sector.

MoPNG has granted marketing authorisation to the following entities under the said resolution :-

- (i) M/s RIL
- (ii) M/s. IMC Limited
- (iii) Onsite Energy Pvt. Ltd.

- (iv) Assam Gas Company Ltd.
- (v) M/s M K Agrotech Private Limited
- (vi) M/s RBML Solutions India Ltd. (RSIL)
- (vii) M/s Manas Agro Industries and Infrastructure Limited.

Further, the entities while applying for marketing authorization have to, *inter alia*, provide details about their marketing plan including details of source of supply. Such entities are free to source their supplies from different sources including PSU OMCs in their best commercial wisdom.

(d) At present, it may not be possible to gauge the quantum of change in country-wide auto fuel supply as the new entities have been granted marketing authorization fairly recently.
